

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2469
ANSWERED ON:27.08.2012
LAND ACQUISITION FOR HIGHWAY PROJECTS
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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the land acquired by the National Highways Authority of India (NHA) for National Highways Development Projects during the last three years and the current year, year-wise and State-wise along with the payment of compensation made in this regard;
- (b) whether a number of projects have come to a standstill due to the delay in land acquisition during the said period; and
- (c) if so, the details thereof, State-wise and location-wise especially in West Bengal and Bihar along with the action taken by the Government in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) The National Highways Authority of India (NHA) has acquired 6224, 8577, 9801 and 2486 hectares of land during the years 2009-10, 2010-11, 2011-12 and 2012-13 (up to July, 2012) respectively for the National Highways Development Projects. The State-wise and year-wise details are at Annexure-I. The amount released for payment of compensation during the years 2009-10, 2010-11, 2011-12 and 2012-13 (up to June, 2012) was Rs. 1420 crores, Rs. 5246 crores, Rs. 4507 crores and Rs 924 crores respectively.

(b) & (c) 16 number of National Highway (NH) projects have come to standstill due to delay in land acquisition. The State-wise and location-wise details including the state of West Bengal are at Annexure-II. None of the NH project is standstill in the state of Bihar due to delay in land acquisition. To overcome the problem of delay in land acquisition, the NHA has initiated various measures which include, taking up the issue with the higher authorities of the State Governments for expediting the land acquisition, regular meetings at higher levels for speeding up the acquisition of land, constitution of High Powered Committee under the Chief Secretary of the State, setting up of Regional Offices headed by Chief General Manager (CGM) level officers, decentralizing the financial powers, strengthening the infrastructure and manpower resources for the Competent Authority Land Acquisition and Project Implementation Units of NHA and setting up of Special Land Acquisition Units in some of the States.